

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4733  
TO BE ANSWERED ON 29.03.2023**

**SILVER LINE SEMI-HIGH SPEED RAIL PROJECT**

**4733. ADV. ADOOR PRAKASH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has received any communication from the State Government of Kerala regarding withdrawal from the proposed Silver Line semi-high speed rail project;**
- (b) if so, the details thereof;**
- (c) whether the Government is aware that the State Government has frozen all activities related to land acquisition for this project and recalled officials deputed for the same;**
- (d) whether the Railways has sought any clarification or received any update from the State Government after the decision to freeze the project; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a): No, Sir.**

**(b): Does not arise.**

**(c): No, Sir. Kerala Rail Development Corporation Ltd. (KRDCL) has never been advised by Ministry of Railways to acquire land for the project as the project is not sanctioned yet. However, on the approval of Government of Kerala, KRDCL has redeployed the officials already deployed in land acquisition units to other important projects of KRDCL.**

**(d): No, Sir.**

**(e): Does not arise.**

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